

CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No. 482 of 2011

Wednesday, this the 23rd day of November, 2011

CORAM:

Hon'ble Mr. Justice P.R. Raman, Judicial Member Hon'ble Mr. K. George Joseph, Administrative Member

C. Antony, Son of Cheriyan,
Working as Travelling Inspector of Accounts,
Southern Railway, Ernakulam Junction,
Residing at Kalathoor,
Kalarkode PO, Alapuzha Dist-688003.

Applicant

(By Advocate – Mr. M.P. Varkey)

Versus

- Union of India, represented by General Manager, Southern Railway, Chennai-600003.
- 2. The Financial Advisor & Chief Accounts Officer, Southern Railway, Chennai 600003.

Respondents

(By Advocate – Mr. P. Haridas)

This application having been heard on 23.11.2011, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Mr. Justice P.R. Raman, Judicial Member -

The prayer in the Original Application is to declare that Annexure A-2 letter is unjust, arbitrary and illegal and that the applicant is entitled for 3rd financial up-gradation under the MACP with effect from 1.9.2008 with all consequential benefits and to direct the respondents accordingly.

for

- 2. Today when the matter was taken up for consideration the learned counsel for the respondents placed on record a letter dated 21.11.2011 received by the counsel from the Southern Railway. The subject matter for reference is OA No. 482 of 2011. It is stated in the said letter that the administration has decided to grant MACP to the employee and that the case is favourably considered by the MACP committee and there is a delay in getting the orders. In order to avoid adverse comments from the Tribunal necessary action may be taken to intimate the same when the case is listed.
- 3. In view of the above the prayer made in the OA has since been granted, no further relief need be granted. However, expedite orders may be passed as mentioned in the letter dated 21.11.2011 granting MACP to the applicant.

4. OA stands disposed of. No costs.

(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER

(JUSTICE P.R. RAMAN) JUDICIAL MEMBER